

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI.

CIRCULAR

Sub: Nalsa's Campaign for Review & Release of  
Undertrial Prisoners - 'Release UTRC@75'

To commemorate the completion of 75 years of independence and taking forward the spirit of the directions of the Hon'ble Supreme Court and NALSA, all the Learned Additional Sessions Judges and Learned Metropolitan Magistrates of this District are directed to adhere to the following directions :-

1. To hear the bail/ appropriate applications in the UTRC recommended cases on urgent basis. The last hour of every day from 28<sup>th</sup> July to 12<sup>th</sup> August 2022 could be dedicated for the purpose.
2. To submit a copy of the order passed to the DLSA Secretary after considering the bail/ appropriate application so filed.
3. The person-in-charge of the records room to make the case files of the recommended cases sent to the concerned courts on urgent basis so that the case can be heard and appropriate directions can be issued.
4. In case inspection applications are moved by the LACs, same may be disposed of immediately.

*Shalinder*  
(Shalinder Kaur)

Principal District & Sessions Judge (SHD),  
Karkardooma Courts, Delhi

No. 6227-39 /Genl./SHD/2022

Dated 26/7/22

**Copies forwarded for information and necessary action to :-**

1. The Member Secretary, Central Office, Patiala House Courts, New Delhi.
2. All the Judicial Officers of Shahdara District, KKD, Delhi.
3. The D.G. Prison, Tihar Jail, Delhi.
4. The Chief Metropolitan Magistrate, Shahdara District, KKD Courts, Delhi.
5. The Secretary, DLSA, Shahdara District.
6. The Chief Public Prosecutor, Shadara District, Karkardooma Courts, Delhi.
7. The President/Hony. Secretary, Shahdara Bar Association, KKD Courts, Delhi.
8. The DCP, Shahdara/East/North-East, Delhi.
9. The Administrative Officer (Judicial), Shahdara District, Karkardooma Courts, Delhi.
10. The A.O. (Judl./Incharge, Bail, Filing Section, Shahdara District, Karkardooma Courts, Delhi
11. PS to the undersigned.
12. The Incharge Lockup, Karkardooma Courts, Delhi.
13. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.

*Shalinder*

Principal District & Sessions Judge (SHD),  
Karkardooma Courts, Delhi